

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 120**

**IA(I.B.C)/770(CH)2023**

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**And**

**CP (IB) No. 385/Chd/Hry/2019**

**IN THE MATTER OF:**

**Geeta Chhabra**

**... Petitioner-Operational Creditor**

**Versus**

**G.L.M. Infratech Pvt. Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, 60(5), IBC 2016**

**Order delivered on 03.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 08.08.2024.

Sd/-

**Court Officer**